

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CP(IB) No. 221/KB/2018

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th February 2018, 10.30 A.M

I	Name of the Company	Rakesh Pandey -Vs- JHV Distilleries and Sugar Mills Ltd.		
		2 2		
	Under Section	7 IBC		
SI. Name & Designation of Authorized Appearing on behalf of Representative (IN CAPITAL LETTERS)		Signature with date		
	1) SHUVASIS SENGUPTA, Adu. 2) UDIT AGARWAL, Adu. 3) BALARKO SEN, Adu. 3) BALARKO SEN, Adu.			
	1) Rashmi Kedia 2) AKShat Gu	ta, Adv of Corp	Porak Deblor	R. Kedia 15/2/18

ORDER

Ld. Counsel for the financial creditor and the corporate debtor is present.

Ld. Counsel appearing on behalf of the corporate debtor submits that he is inclined to submit reply as he is admitting the debt. It is recorded. Reply affidavit, if any, regarding admission of claim may be filed within 7 days.

For hearing on admission list it on 09/03/2018.

(Jinan K.R.) Member (J)